

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
Through Physical Hearing / VC Mode (Hybrid)

ITEM No.09
C.P. (IB)No.69/BB/2022

IN THE MATTER OF:

The Canara Bank Ltd. ... Petitioner
Vs.
M/s. Sree Shanmuga Modern Rice Mills Pvt. Ltd. ... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 02.02.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Resolution Professional/
Applicant in IA 45/2024 : Shri Hemanth R. Rao

ORDER

I.A. No.45/2024

1. Heard the Ld. Counsel for the RP/Applicant.
2. **Order Reserved.**

-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

-Sd-
(K. BISWAL)
MEMBER (JUDICIAL)

Puja